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- Micro, Small and Medium Enterprises Development (Amendment) Bill, 2026 [Bill No. 72 of 2026]

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- Additional Commissioner of Fisheries (Technical) (Yojana) Group-A, Joint Commissioner of Fisheries (Inland) Group-A or Joint Commissioner of Fisheries (Marine) Group-A or Joint Commissioner of Fisheries (BWS) Group-A, Regional Deputy Commissioner of Fisheries or Deputy Commissioner of Fisheries (Budget and Planning) Group-A, Assistant Commissioner of Fisheries (Technical) Group-A, Assistant Commissioner of Fisheries (Enforcement) Group-A, Assistant Commissioner of Fisheries (Aquarium Section) Group-A, Fisheries Development Officer, Fisheries Training Officer, Training and Extension Officer, Curator and Fisheries Development Officer (Enforcement) Group-B in the Office of Commissioner of Fisheries under the administrative control of Agriculture, Animal Husbandry, Dairy Development and Fisheries Department Recruitment Rules, 2026
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